Central Administrative Tribunal Jammu Bench, Jammu

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T.A. No.501/2021 (S.W.P. No.865/2014)

Tuesday, this the 06th day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Musrat Bashir, Age 30 years, W/o Nissar Ahmad Parrah, R/o Badami Bagh Wad No.10, District Bandipora, Kashmir.

..Applicant

(Nemo for applicant)

VERSUS

- 1. State of Jammu and Kashmir through Commissioner Secretary to Education Department, Civil Secretariat, Srinagar Jammu.
- 2. State of Jammu and Kashmir through, Chairman, Service selection recruitment Board, Shakri Bhawan Panama Chowck Jammu/ Hyderpora Bypass crossing, Srinagar Kashmir.
- 3. Secretary,
 Service selection recruitment Board,
 Shakri Bhawan Panama Chowck Jammu/
 Camp office, Zum Zum.

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

Item No.13
TA No.501/2021

ORDER (ORAL)



Mr. Justice L. Narasimha Reddy:

There is no representation for the applicant. Mr. Rajesh Thappa, learned Deputy Advocate General submits that the facts of this T.A. are similar to T.A. No. 3492/2020 & batch (Mohd. Yousuf War & others v. State of Jammu & Kashmir & others) decided on 05.04.2021. Through a separate detailed order, we dismissed the said T.A. Following the same, we also dismiss this T.A. There shall be no order as to costs.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

April 6, 2021 /sunil/rk/